

ITEM NO.7
SECTION II

REGISTRAR COURT. 1 THROUGH VIDEO CONFERENCE

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. RAJESH KUMAR GOEL

Criminal Appeal No(s). 369/2021

THE STATE OF UTTAR PRADESH & ORS.

Appellant(s)

VERSUS

AMIT JANI

Respondent(s)

Date : 07-09-2021 This appeal was called on for hearing today.

For Appellant(s)

Mr. Pradeep Misra, AOR

For Respondent(s)

UPON hearing the counsel through Video Conference, the
Court made the following

O R D E R

Service is deemed to be complete on the sole respondent but
none has entered appearance.

Await original records from the High Court and Trial Court.
Issue D.O. letter.

List again on 26.10.2021.

RAJESH KUMAR GOEL
Registrar